

- (a) whether it is a fact that every year 211 million people got affected by natural disasters in the world;
- (b) if so, whether Government has ascertained the number of people affected due to this in India;
- (c) if so, the number thereof; and
- (d) the incidents which are considered as natural disaster in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per document released by United Nations Organization (UNO) on World Humanitarian Day, the total number of people affected by the natural disasters has risen sharply over the past decade. An average of 211 million people are directly affected each year, nearly five times the number affected by conflict. Women and children in particular are those already struggling with poverty, insecurity, hunger, poor health and environmental decline.

The average (for the years 1953-2008) annual population affected by heavy rains/floods works out to about 32 million in India.

The present list of notified natural calamities, which is based on the Award of 12th Finance Commission operative during the years 2005-06 to 2009-10, consists of cyclone, drought, earthquake/tsunami, fire, flood, hailstorm, landslide, avalanche, cloud burst and pest attack.

Prime Minister's visit to Chandigarh causing loss of innocent life

1435. SHRI MANGALA KISAN:

SHRIMATI RENUBALA PRADHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Prime Minister's recent visit to Chandigarh has claimed an innocent life;
- (b) the number of instances in the last two years in which the VIP visits have caused avoidable delay in traffic management;
- (c) if so, what the traffic police in Delhi plans to do, in such a case; and
- (d) how Government is going to compensate the irreparable loss to that family?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Information is being collected and will be laid on the Table of the House.

Political parties disrupting communal harmony

1436. SHRI MAHENDRA MOHAN:

SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is aware that some regional political parties/ groups in the country are attempting to disrupt communal harmony on the grounds of language;

(b) if so, the details thereof;

(c) whether the Union Government proposes to take any concrete steps against such regional political parties/groups who are trying to disrupt communal harmony on the grounds of language; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) There have been media reports appearing from time to time regarding certain regional parties/groups indulging in provocative posturing/violence on the grounds of language. Supporters of these groups have been *inter-alia* seeking preference for sons-of-the-soil in jobs and admission to educational institutions. However, 'Police' and 'Public Order' being State subjects under the Constitution of India, the primary responsibility of registration, investigation and prosecution of crime rests with the State Governments. Further, to maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a variety of ways like sharing of intelligence, sending alert messages, sending Central para-military Forces to the concerned State Governments on specific request including the Rapid Action Force which has been created specially to deal with communal situations, and in the modernization of State Police Forces. In addition, the Union Government sends advisories in this regard from time to time. The Central Government has also circulated revised Guidelines to promote communal harmony, to the States and Union Territories in the month of June, 2008.

Deportation of illegal Bangladeshi immigrants

1437. SHRI MAHENDRA MOHAN:

SHRI NARESH GUJRAL:

DR. JANARDHAN WAGHMARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of recent report that perpetrators of several recent terror attacks have links with Bangladesh, Government has launched an intensive drive to detect and deport illegal immigrants from the neighbouring countries living in the country;

(b) if so, the details thereof;

(c) whether Government has since taken any concrete steps to deport such illegal Bangladeshi immigrants in various parts of the country; and

(d) if so, the details thereof?